

DIVISION BENCH

S-7

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/317(KB)2021
IA(I.B.C)/809(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	IFCI LIMITED VS SUNDER LAL DUGAR
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Ashok Kumar Agarwal, RP

] For the RP

ORDER

1. Ld.Counsel for the RP present.
2. **IA(I.B.C)/809(KB)2024**- is an application filed by the RP placing on record 3rd Progress Report, which is at page 2 to 5 and this application is duly supported by an affidavit of RP at page 6 to 8. This progress report is taken on record and IA is accordingly **allowed and disposed** of.
3. Post the matter for filing further progress report on **12/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**